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EAST

Submit NHRC report on Bengal school firing: Court to Centre

Kolkata: The Calcutta High Court Monday asked the Centre to place before it a National Human Rights Commission report on the Daribhit school firing incident, which claimed two lives in September. “Justice Tapabrata Chakraborty asked the Centre to place the NHRC report before the court in two

weeks,” Partha Ghosh, advocate for the families of Tapas Burman and Rajesh Sarkar, who were killed in the firing, said. The youths were killed on the school premises following a clash between police and locals over the appointment of Urdu and Sanskrit teachers on September 20. **ENS**